N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person **at Principal seat at Bombay** that following arrangements have been made for taking up judicial assignments on the dates mentioned below : -

FROM 12th September 2022 to 16th September 2022

Sr. No	Sitting	Assignment	Assignment
		APPELLATE SIDE	**ORIGINAL SIDE**
1	The Hon'ble Shri Justice **M. S. SONAK** **AND** The Hon'ble Shri Justice **N. R. BORKAR** **(Court Room No. 49)**	For Admission, hearing, order matters and applications therein: (A) All Criminal Appeals of even years against Acquittal (except those assigned to other Court). (B) All Conviction Appeals of even years as well as connected Appealsagainst Acquittal and Appeals for enhancement of Sentence wherein accused is in Jail and connected Appeals arising out of same judgment and all Applications therein. (C) All Criminal Appeals of even years against conviction wherein the accused are on bail and connected appeals arising out of the same Judgment. (D) All Applications for Leave to Appeal. (E) All Confirmation of Death Sentence Cases with connected Appeals. (F) All Criminal Writ Petitions and applications not assigned to other Courts. (G)Criminal Applications and Criminal Writ Petitions of Even years in relation to crime against Women and Children up to the year 2015. (H) Criminal Applications and Criminal Writ Petitions of Even years in relation to crime under Prevention of Corruption Act up to the year 2015.	-----

Dated this 6th day of September 2022

High Court of Judicature)
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at Bombay,)

BY ORDER
Sd/-
(V. R. Kachare)
Registrar (Judicial-I)